

R.O.C.No.35606-A/2019-B2



SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 58 / 2019

The Government in G.O.Ms.No.297, Home (Cts.III) Department, dated 05.04.2017, have issued orders sanctioning the constitution of an Additional Sub Court at Ariyalur District.

Thiru. P.Saravanan, Sub Judge, Ariyalur, is transferred and posted as Additional Sub Judge, Ariyalur, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,
CHENNAI.
DATED: 16.04.2019.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**